

(d) if so, whether Union Government propose to constitute an independent Board for providing irrigation facilities in Bundelkhand; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir. However, Bundelkhand region was affected by drought in varying degrees during 1989-90.

(b) Only 23.4% of the cultivated area is covered by irrigation facilities.

(c) As part of drought relief, mainly for augmentation of drinking water supply, a ceiling of expenditure of Rs. 24.92 crores was approved during 1989-90 for the State as a whole.

(d) There is no such proposal.

(e) Does not arise.

Dark Zone Areas in Tonk District of Rajasthan

4437. SHRI GOPAL PACHERWAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some villages in Tonk district have been declared as 'dark zone';

(b) if so, the details thereof;

(c) whether any fresh survey is likely to be conducted in these areas;

(d) if so, the details thereof;

(e) whether the villages without facility of drinking water are likely to be provided drinking water by removing their names from dark zone; and

(f) if so, the time by which this is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). No Block of Tonk District has been categorised as a 'Dark' Block.

(c) and (d). The Central Ground Water Board has planned to carry out Reappraisal Hydrogeological Surveys in Toda Rai Singh Block and part of Newai Block of Tonk District in the Command Area of Bisalpur Project during 1990-91.

(e) and (f). There is no restriction of ground water development for drinking water supplies. The Government of Rajasthan is covering 96 newly identified villages under its Minimum Needs Programme to provide safe drinking water facilities.

[English]

Sewage Treatment through Oxidation Ponds in Yamuna Vihar

4438. SHRI SURYANARAYAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 12 April, 1989 to USQ No. 5921 and state the action by the Delhi Development Authority to get examined from Central Pollution Control Board the effectiveness and efficiency of sewage Treatment through oxidation ponds provided for Yamuna Vihar?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): Maintenance of Yamuna Vihar colony was transferred by DDA and MCD in 1989 and no examination by the Central Pollution Control Board was got conducted by DDA. Delhi Water Supply and Sewage Disposal Undertaking has prepared plans for repair of trunk sewers to replace the existing oxidation ponds.